विधान सभा सचिवालय
राष्ट्रीय राजधानी क्षेत्र दिल्ली
समाचार भाग –2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)

शुक्रवार, 21 फरवरी, 2025 / 02, फाल्गुन, 1946 (शक)

संख्या–02

राष्ट्रीय राजधानी क्षेत्र दिल्ली की आठवीं विधान सभा के प्रथम सत्र का प्रारंभ

माननीय सदस्यों को सूचित किया जाता है कि राष्ट्रीय राजधानी क्षेत्र दिल्ली की आठवीं विधान सभा का प्रथम सत्र **सोमवार, 24 फरवरी, 2025 को पूर्वाह्न 11.00 बजे से विधान सभा सभागार, पुराना सचिवालय, दिल्ली–110054** में प्रारंभ होगा।

पहले सत्र के दौरान कार्य निष्पादन के लिए दिनों का आबंटनः–

पहले सत्र में कार्य निष्पादन के लिए विधान सभा की बैठकें अस्थायी तौर पर दिनांक 24, 25 एवं 27 फरवरी, 2025 के लिए निर्धारित की गई हैं।

24 फरवरी, 2025– पूर्वाह्न 11.00 बजे

1. नव निर्वाचित सदस्यों द्वारा शपथ / प्रतिज्ञान (पूर्वाह्न 11.00 बजे)
2. माननीय अध्यक्ष का निर्वाचन (अपराह्न 02.00 बजे)

25 फरवरी, 2025– पूर्वाह्न 11.00 बजे

1. उपराज्यपाल का अभिभाषण
2. सी.ए.जी रिपोर्ट का प्रस्तुतीकरण
3. उपराज्यपाल के अभिभाषण पर धन्यवाद प्रस्ताव

27 फरवरी, 2025– पूर्वाह्न 11.00 बजे

1. उपराज्यपाल के अभिभाषण पर धन्यवाद प्रस्ताव पर चर्चा
2. माननीय उपाध्यक्ष का निर्वाचन

विधान सभा की बैठकों का समयः

जब तक कि अध्यक्ष अन्यथा निर्देश न दें, विधान सभा की बैठकें उपरोक्त तिथियों पर होंगी और तब तक चलेंगी जब तक कि उस दिन के लिये निर्धारित कार्य समाप्त नहीं हो जाता। गणपूर्ति की घंटी नियत समय से **05 मिनट पूर्व** पर बजेगी ताकि सदस्य अपना आसन ग्रहण कर सकें। **परन्तु उपराज्यपाल के अभिभाषण के दिन अर्थात् 25 फरवरी, 2025 को गणपूर्ति की घंटी नहीं बजेगी।**

निर्वाचन प्रमाण–पत्रः

जिन सदस्यों ने अभी तक निर्वाचन प्रमाण–पत्र जमा नहीं कराये हैं एवं यह सूचित नहीं किया है कि वे किस **भाषा** में **शपथ** लेंगे या **प्रतिज्ञान** करेंगे, उनसे अनुरोध है कि वे कृपया वांछित सूचना यथाशीघ्र **24 फरवरी 2025 को पूर्वाह्न 10.30 बजे से पूर्व** सचिव, विधान सभा के कार्यालय में जमा करा दें ताकि इस संबंध में आवश्यक प्रबंध किया जा सके।

पहले सत्र के दिन सदन में बैठने की व्यवस्थाः

सदन के प्रत्येक माननीय सदस्य को दिल्ली विधान सभा की प्रक्रिया एवं कार्य संचालन नियमों के नियम–5 के अनुसार अस्थायी रूप से स्थान आबंटित किया गया है। सदस्यों को अस्थायी रूप से आबंटित स्थानों (सीटों) की संख्या के चार्ट के रूप में विवरण की एक प्रति संलग्न है।

शपथ या प्रतिज्ञानः

राष्ट्रीय राजधानी क्षेत्र दिल्ली की विधान सभा की प्रक्रिया एवं कार्य संचालन नियमों के नियम–4 के साथ पठित दिल्ली राष्ट्रीय राजधानी राज्यक्षेत्र शासन अधिनियम, 1991 की धारा–12 की अपेक्षा के अनुसार माननीय सदस्य **24 फरवरी, 2025 को पूर्वाह्न 11.00 बजे** से विधान सभा सभागार, पुराना सचिवालय, दिल्ली–54 में शपथ लेंगे अथवा प्रतिज्ञान करेंगे।

जो सदस्य 24 फरवरी, 2025 को शपथ या प्रतिज्ञान लेने में असमर्थ हैं, वे बाद में विधान सभा की किसी भी बैठक में सचिव को 11.00 बजे तक सूचना देकर शपथ ले सकेंगे या प्रतिज्ञान कर सकेंगे।

''सचिव द्वारा किसी माननीय सदस्य का नाम पुकारे जाने पर, सदस्य अपने स्थान से सचिव की मेज के दाईं ओर पहुँचेंगे, जहां शपथ अथवा प्रतिज्ञान के प्रपत्र की एक प्रति दी जाएगी।

सदस्य अध्यक्ष की ओर मुँह करके शपथ लेंगे या प्रतिज्ञान करेंगे और उसके बाद अध्यक्ष के आसन तक आयेंगे, अध्यक्ष से हाथ मिलायेंगे अथवा उनका अभिवादन करेंगे और अध्यक्ष इसके बाद माननीय सदस्य को सदन में अपना स्थान ग्रहण करने की अनुमति देंगे।

सदस्य अध्यक्ष के पीछे से होकर पटल के दूसरी ओर जायेंगे, वहां वह सदस्यों की नामावली में हस्ताक्षर करेंगे और नामावली में हस्ताक्षर करने के बाद वह अपना आसन ग्रहण करेंगे।''

अध्यक्ष का निर्वाचनः

अध्यक्ष का निर्वाचन **24 फरवरी, 2025 को अपराह्न 02.00 बजे** किया जाएगा। अध्यक्ष के निर्वाचन के संबंध में विस्तृत जानकारी एवं प्रक्रिया सहित अलग से समाचार भाग–2 जारी किया जा रहा है। अध्यक्ष के निर्वाचन के प्रस्तावों की सूचना **22 फरवरी, 2025 के मध्याह्न 12.00 बजे** से पहले विधान सभा सचिवालय के सूचना शाखा (नोटिस शाखा) में दी जा सकेगी।

उपराज्यपाल का अभिभाषण:

उपराज्यपाल **25 फरवरी, 2025 को पूर्वाह्न 11.00 बजे** विधान सभा सचिवालय सभागार, पुराना सचिवालय, दिल्ली–54 में सदस्यों को सम्बोधित करेंगे। इस संबंध में अलग से समाचार भाग–2 जारी किया जा रहा है। सदस्यों से अनुरोध है कि वे अपना आसन पूर्वाह्न 10.45 बजे तक ग्रहण कर लें। इस आशय हेतु गणपूर्ति की घंटी नहीं बजायी जाएगी।

दर्शक–दीर्घा : **दर्शक दीर्घा पास बनाने के लिए निर्देश :–**

दर्शक दीर्घा पास जारी करने के लिए माननीय अध्यक्ष महोदय के निम्नलिखित निर्देशों का विवरण माननीय सदस्यों की सूचना एवं अनुपालन हेतु नीचे दिया गया है:–

i. माननीय सदस्य दर्शक दीर्घा के लिए आगंतुकों के नामों का अनुमोदन तभी करें, जब वे आगंतुकों के पूर्ववृत्त के संबंध में व्यक्तिगत रूप से संतुष्ट हों।

ii. दर्शक दीर्घा पास बनवाने के लिए प्रार्थना–पत्र तब तक स्वीकार नहीं किया जायेगा जब तक उनपर संबंधित विधायक के हस्ताक्षर तथा मोहर न हो तथा आगंतुकों के फोटो पहचान पत्र की विधायक द्वारा सत्यापित प्रति संलग्न न हो।

iii. पास जारी करने के लिए टेलिफोन पर किये गये अनुरोध को स्वीकार नहीं किया जायेगा।

iv. जिस दिन के लिए दर्शक दीर्घा का पास चाहिए, उसका आवेदन पत्र उस दिन से एक कार्य दिवस पूर्व अपराह्न 05:00 बजे तक अवश्य प्रस्तुत किया जाए।

v. दर्शक दीर्घा में बैठने के लिए सीमित स्थान होने के कारण एक सदस्य को प्रत्येक बैठक के लिए दो से अधिक पास जारी नहीं किए जाएंगे।

vi. दर्शक दीर्घा के लिए पास सामान्यतः उसी दिन जारी नहीं किये जाएंगे।

नोटः सेलुलर फोन, आई–पेड्स, टेबलेट्स, लेपटॉप्स या अन्य इलैक्ट्रोनिक उपकरण कृपया सदन से बाहर ही रखें।

रंजीत सिंह
सचिव

LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
BULLETIN PART-II

(General information relating to legislative and other matters)

Friday, 21 February, 2025/02, Phalgun, 1946 (Shaka)

No. 02

COMMENCEMENT OF THE FIRST SESSION OF THE EIGHTH LEGISLATIVE ASSEMBLY OF NATIONAL CAPITAL TERRITORY OF DELHI

Hon'ble Members are informed that the first session of the Eighth Legislative Assembly of National Capital Territory of Delhi will commence on Monday, 24th February, 2025 at 11.00 A.M. in the Assembly Hall, Old Secretariat, Delhi-110054.

ALLOTMENT OF THE DAYS FOR THE TRANSACTION OF BUSINESS DURING FIRST SESSION:

Sittings of Legislative Assembly have been provisionally fixed for:

24th February, 2025 - 11.00 A.M. onwards

- **(i) Oath/Affirmation of the newly elected Members (at 11.00 A.M.)**
- **(ii) Election of the Hon'ble Speaker (at 2.00 P.M.)**

25th February, 2025 - 11.00 A.M.

- **(i) Lieutenant Governor's Address**
- **(ii) Laying of CAG Reports**
- **(iii) Motion of Thanks on Lieutenant Governor's Address**

27th February, 2025 – 11.00 A.M.

- **(i) Discussion on Motion of Thanks on Lieutenant Governor's Address**
- **(ii) Election of Hon'ble Deputy Speaker**

TIME OF SITTING:

The Legislative Assembly will sit on the above days and will continue until the business fixed for the day is concluded. The quorum bell will be rung at 05 Minutes before the time stipulated above to enable Members to take their seat. **On 25th February, 2025 at the time of Lieutenant Governor's Address, the Quorum bell will not be rung.**

CERTIFICATE OF ELECTION:

Those Members who have not so far deposited copies of Election Certificates or have not intimated whether they would be taking oath or affirmation and in which language, may kindly do so at the earliest by 10.30 A.M. of 24th February, 2025 in the office of Secretary, Legislative Assembly so that the necessary arrangements in this regard are made.

SEATING ARRANGEMENT DURING FIRST SESSION:

Each Member of the House has been provisionally allotted a seat under Rule 5 of the Rules of Procedure and Conduct of Business in the Assembly. A copy of the statement showing the seat number provisionally allotted to the Members is enclosed herewith.

OATH OR AFFIRMATION:

Members will make and subscribe the oath or affirmation as required under Section 12 of the Government of National Capital Territory of Delhi Act, 1991 read with Rule 4 of the Rules of Procedure and Conduct of Business in the Legislative Assembly of the National Capital Territory of Delhi on **24th February, 2025 at 11.00 A.M.** onwards in the Assembly Hall, Old Secretariat, Delhi.

A Member who is unable to make and subscribe oath or affirmation on **24th February, 2025** may do so on any subsequent sitting of the Assembly after giving advance information to the Secretary by 11.00 A.M. on that day.

"On the name of the Member being called by the Secretary, the Member will proceed from the place he is occupying to the right side of the Secretary's table, where a copy of the form of oath or affirmation as the case may be, will be handed over to him.

The Member will face the Chair while making the oath or affirmation and will then go up and shake hands with or wish the Chair, who will then give the Member permission to take his seat in the House.

The Member will pass behind the Chair to the other side of the Table where he will sign the Roll of Members. After signing the Roll of Members, he will take his seat in the House".

ELECTION OF SPEAKER:

Election of Speaker will be held on the **24th February, 2025 at 02.00 P.M.** A separate Bulletin Part –II is being issued giving detailed information and procedure in this regard. Notice of Motion for the election of the Speaker can be given before **12.00 Noon** on the **22nd February, 2025** in the **Notice Branch** of the Assembly Secretariat.

LIEUTENANT GOVERNOR'S ADDRESS:

The Hon'ble Lieutenant Governor will address the Legislative Assembly on **25th February, 2025 at 11.00 A.M.** in the Assembly Hall, Old Secretariat, Delhi. Members are requested to be seated at 10.45 A.M. No Quorum Bell will be rung for this purpose.

VISITORS' GALLERY:

Guidelines for issuing Visitors' Gallery Passes

The following directions of the Hon'ble Speaker regarding issuance of visitors' Gallery Passes are detailed below for the kind information and compliance by Hon'ble Members:-

i. The Hon'ble Members should recommend the names of persons for visitors' gallery only if they are personally assured about the visitors' antecedents.
ii. Applications for passes will not be entertained unless they bear the signature and stamp of the MLA concerned and are enclosed with copies of photo I-Cards of the visitors duly attested by the concerned MLA.
iii. Telephonic requests for issuance of passes will not be entertained.
iv. Application forms for the issue of visitors' gallery passes must be submitted by 5:00 PM on the working day previous to the date for which the visitors' gallery passes are required.
v. The seating capacity in the visitors' gallery being limited, not more than two passes will ordinarily be issued to a Member for each sitting.
vi. No admission cards for the visitors' gallery will ordinarily be issued on the same day.

NOTE: - CELLULAR PHONE, I-PADS, TABLELTS, LAPTOPS OR OTHER ELECTRONIC GADGETS ETC. MAY KINDLY BE KEPT OUTSIDE THE HOUSE.

(Ranjeet Singh)
Secretary

8th Delhi Legislative Assembly

S. NO.	AC No.	Constituency Name	Candidate S./Sh./Smt./Ms.	Party Name	Provisional SEAT NO.
1	14	SHALIMAR BAGH	Rekha Gupta	BJP	1
2	40	NEW DELHI	Parvesh Sahib Singh	BJP	2
3	30	JANAKPURI	Ashish Sood	BJP	7
4	27	RAJOURI GARDEN	Manjinder Singh Sirsa	BJP	8
5	7	BAWANA (SC)	Ravinder Indraj Singh	BJP	13
6	70	KARAWAL NAGAR	Kapil Mishra	BJP	14
7	31	VIKASPURI	Pankaj Kumar Singh	BJP	19
8	1	NARELA	Raj Karan Khatri	BJP	4
9	3	TIMARPUR	Surya Prakash Khatri	BJP	5
10	4	ADARSH NAGAR	Raj Kumar Bhatia	BJP	6
11	5	BADLI	Aahir Deepak Chaudharyy	BJP	9
12	6	RITHALA	Kulwant Rana	BJP	10
13	8	MUNDKA	Gajender Singh Drall	BJP	11
14	11	NANGLOI JAT	Manoj Kumar Shokeen	BJP	12
15	12	MANGOL PURI (SC)	Raj Kumar Chauhan	BJP	25
16	13	ROHINI	Vijender Gupta	BJP	26
17	15	SHAKUR BASTI	Karnail Singh	BJP	15
18	16	TRI NAGAR	Tilak Ram Gupta	BJP	16
19	17	WAZIRPUR	Poonam Sharma	BJP	17
20	18	MODEL TOWN	Ashok Goel	BJP	18
21	25	MOTI NAGAR	Harish Khurana	BJP	21
22	26	MADIPUR (SC)	Kailash Gangwal	BJP	22
23	28	HARI NAGAR	Shyam Sharma	BJP	23
24	32	UTTAM NAGAR	Pawan Sharma	BJP	24
25	33	DWARKA	Parduymn Singh Rajput	BJP	28
26	34	MATIALA	Sandeep Sehrawat	BJP	30
27	35	NAJAFGARH	Neelam Pahalwan	BJP	32

28	36	BIJWASAN	Kailash Gahlot	BJP	27
29	37	PALAM	Kuldeep Solanki	BJP	42
30	39	RAJENDER NAGAR	Umang Bajaj	BJP	44
31	41	JANGPURA	Tarvinder Singh Marwah	BJP	39
32	42	KASTURBA NAGAR	Neeraj Basoya	BJP	46
33	43	MALVIYA NAGAR	Satish Upadhyay	BJP	40
34	44	R K PURAM	Anil Kumar Sharma	BJP	56
35	45	MEHRAULI	Gajender Singh Yadav	BJP	58
36	46	CHHATARPUR	Kartar Singh Tanwar	BJP	41
37	49	SANGAM VIHAR	Chandan Kumar Choudhary	BJP	60
38	50	GREATER KAILASH	Shikha Roy	BJP	3
39	55	TRILOKPURI (SC)	Ravi Kant	BJP	70
40	57	PATPARGANJ	Ravinder Singh Negi	BJP	72
41	58	LAXMI NAGAR	Abhay Kumar Verma	BJP	53
42	59	VISHWAS NAGAR	Om Prakash Sharma	BJP	54
43	60	KRISHNA NAGAR	Dr. Anil Goyal	BJP	74
44	61	GANDHI NAGAR	Arvinder Singh Lovely	BJP	55
45	62	SHAHDARA	Sanjay Goyal	BJP	75
46	64	ROHTAS NAGAR	Jitender Mahajan	BJP	67
47	66	GHONDA	Ajay Kumar Mahawar	BJP	68
48	69	MUSTAFABAD	Mohan Singh Bisht	BJP	69
49	2	BURARI	Sanjeev Jha	AAP	81
50	9	KIRARI	Anil Jha	AAP	83
51	10	SULTANPUR MAJRA (SC)	Mukesh Kumar Ahlawat	AAP	93
52	19	SADAR BAZAR	Som Dutt	AAP	88
53	20	CHANDNI CHOWK	Punardeep Singh Sawhney	AAP	92
54	21	MATIA MAHAL	Aaley Mohammed Iqbal	AAP	98
55	22	BALLIMARAN	Imran Hussain	AAP	94
56	23	KAROL BAGH (SC)	Vishesh Ravi	AAP	87
57	24	PATEL NAGAR (SC)	Pravesh Ratn	AAP	86

58	29	TILAK NAGAR	Jarnail Singh	AAP	82
59	38	DELHI CANTT	Virender Singh Kadian	AAP	95
60	47	DEOLI (SC)	Prem Chauhan	AAP	85
61	48	AMBEDKAR NAGAR (SC)	Dr. Ajay Dutt	AAP	84
62	51	KALKAJI	Atishi	AAP	100
63	52	TUGHLAKABAD	Sahi Ram	AAP	101
64	53	BADARPUR	Ram Singh Netaji	AAP	91
65	54	OKHLA	Amanatullah Khan	AAP	96
66	56	KONDLI (SC)	Kuldeep Kumar	AAP	102
67	63	SEEMA PURI (SC)	Veer Singh Dhingan	AAP	90
68	65	SEELAMPUR	Chaudhary Zubair Ahmad	AAP	97
69	67	BABARPUR	Gopal Rai	AAP	99
70	68	GOKALPUR (SC)	Surendra Kumar	AAP	89